

DIVISION BENCH

ITEM NO.120

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA NO.305/2021, IA NO.258/2022, IA NO.259/2022 & IA NO.260/2022
IN CP (IB) No.84/ALD/2019**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th February, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	INSIGHT COLLABORATIVE LOGISTICS PVT LTD V/S ANSH ENERGY SOLUTIONS PVT LTD
UNDER SECTION	9 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Siddharth Shankar, Adv.

: For Applicant/RP Mr. Vimal Kumar

Sh. Sharique Ajmal, Advs.

present in person in all the IAs.

ORDER

IA NO.258/2022, IA NO.259/2022 & IA NO.260/2022

- 1.** The notices were issued in this case. However, there is no reply filed so far by one of the non-applicant respondents /Ex-Directors. Another opportunity is granted to file the reply within a period of 10 days positively with an advance copy to be supplied to the Ld. Counsel representing the liquidator.
- 2.** The matter is adjourned for 06th March, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

16th February, 2024

*Bipul Kumar Tiwari
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**